

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4133
TO BE ANSWERED ON 3RD APRIL, 2018**

MERGING OF TWO DEPARTMENTS AT SAFDARJUNG HOSPITAL, NEW DELHI

4133. SHRI RAM NATH THAKUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the present status of Sports Injury Centre of Safdarjung Hospital, New Delhi;
- (b) whether Government considers that the Central Institute of Orthopaedics and the Sports Injury Centre are doing the same work;
- (c) in what ways both the Departments have distinct features; and
- (d) whether, by merging both the Departments, expenditure can be saved in the patients' interest?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The Sports Injury Centre (SIC) is established by the Government of India w.e.f. 14th July, 2008 to function as a self sufficient Department directly under the Medical Superintendent, Safdarjung Hospital for providing tertiary and specialized care for management of sports injuries by upgradation of Sports Injury unit at Safdarjung Hospital. The SIC was also entrusted to develop the Super Specialty of Sports Medicine in the country.

(b) to (d): The functioning of the Central Institute of Orthopaedics and SIC can be adjudged as SIC deals selectively with High End Arthroscopic procedures and for sports injuries while Central Institute of Orthopaedics (CIO) deals with management of general orthopaedics. In addition to the above, a Post Graduate Course, i.e. MD (Sports Medicine) has been started in SIC. Therefore, both the departments are distinct from each other and therefore there is no cause for merging the two.